## NATIONAL COMPANY LAW TRIBUNAL PRINCIPAL BENCH NEW DELHI

C.P NO. 145(ND)/2012 CA NO.

CORAM:

PRESENT: CHIEF JUSTICE M. M. KUMAR Hon'ble President

> SH. S. K. MOHAPATRA Hon'ble Member (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF PRINCIPAL BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 08.08.2016

NAME OF THE COMPANY:

Mr. G. S. Gupta

Vs.

M/s. DLF SBPL Developers Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the Companies Ast 2012

S.NO.	NAME DESIG	NATION REPR	RESENTATION	SIGNATURE
1. 1	1r. Suman.	Advocate.	Petitioner.	2 0
2. K	1r. Arjun Singh.	Advocate.	Pehhoner	& syum.
3.14	r. Svidhar Potar	aju Advocate	Petitiones	

1. Ms. U.K. Chaudhay, St. Advocate 2. Ms. Reepti Sarin, Advocate 3. Ms. Eesha Mahapatsa, Advocate

## ORDER

As per request made by the Learned Counsel for the Petitioner, last opportunity is granted to address arguments on the next date of hearing.

P.T.O.

- Parties are directed to file additional sets of paper books as per directions issued by NCLT.
- 3. List for arguments on 21.9.2016

(CHIEF JUSTICE M.M. KUMAR)

PRESIDENT

(S.K. MOHAPATRA)

MEMBER (T)

Dated 8<sup>th</sup> Aug 2016 (A.K.Arora)